

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2293
TO BE ANSWERED ON 1st JANUARY, 2018**

Right to Education Act

2293. DR. KAMBHAMPATI HARIBABU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study on the implementation of Right to Education Act;
- (b) if so, the details thereof, and if not, reasons therefor;
- (c) whether it is a fact that there have been regular violations in Section 12 (1) that mandates 25% reservation for children from economically and socially disadvantaged sections; and
- (d) if so, the details thereof including number of children benefitting from Section 12 (1) (c), State/UT - wise over the last 4 years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) and (b): The Central Government reviews and monitors implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 periodically with the States and Union Territories at different forums, including in the State Education Ministers' Conferences. An independent concurrent financial review is also undertaken to cover all States within two years. Educational data is collected through Unified District Implementation System of Education (UDISE) every year. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website. A National Achievement Survey (NAS) across all States and UTs was conducted on 13.11.2017 to assess the learning achievements of students of classes 3,5 and 8.

(c) and (d): The RTE Act, 2009 provides monitoring of child's right to education and redress grievances by National Commission for Protection of Child Rights (NCPCR) at central level and by State Commission for Protection of Child Rights at State level. The Ministry has issued guidelines on 23rd November, 2010 to all States under Section 35 of the RTE Act, 2009 for implementation of Section 12(1)(c) of RTE Act. Further, education is in the Concurrent List and majority of the schools are under the purview of State governments and it is primarily for the States to take appropriate action on the complaints of admissions under quota meant for economically weaker sections.

State-wise details of students who got admission in schools under Economically Weaker Section (EWS) quota in accordance with Section 12(1)(c) of the RTE Act, 2009 are at **Annexure**.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 2293 FOR ANSWER ON 01.01.2018 ASKED BY DR. KAMBHAMPATI HARIBABU REGARDING RIGHT TO EDUCATION ACT****State-wise details of children studying in private unaided schools under Section 12(1)(c) of the RTE Act, 2009**

Sl. No.	State	2014-15	2015-16	2016-17
1	Andaman & Nicobar Islands	394	540	725
2	Andhra Pradesh	NA	NA	NA
3	Arunachal Pradesh	NA	NA	NA
4	Assam	4653	3242	15062
5	Bihar	61887	97717	139418
6	Chandigarh	2145	2825	3487
7	Chhattisgarh	100927	128639	167044
8	Dadra & Nagar Haveli	NA	NA	NA
9	Daman & Diu	NA	NA	NA
10	Delhi	33201	49043	51254
11	Goa	Per child cost not notified		
12	Gujarat	13033	41586	83734
13	Haryana	NA	NA	NA
14	Himachal Pradesh	NA	NA	NA
15	Jammu & Kashmir	RTE Act, 2009 Not Applicable		
16	Jharkhand	8237	10489	13244
17	Karnataka	217306	316115	414106
18	Kerala	NA	NA	NA
19	Lakshadweep	No Private Unaided School		
20	Madhya Pradesh	637123	795225	851538
21	Maharashtra	65719	104945	142112
22	Manipur	Per child cost not notified		
23	Meghalaya	NA	NA	NA
24	Mizoram	Per child cost not notified		
25	Nagaland	NA	NA	NA
26	Odisha	31150	31994	38820
27	Puducherry	NA	NA	NA
28	Punjab	NA	NA	NA
29	Rajasthan	436070	555966	600666
30	Sikkim	Per child cost not notified		
31	Tamil Nadu	131566	197369	287068
32	Telangana	Per child cost not notified		
33	Tripura	NA	NA	NA
34	Uttar Pradesh	108	3278	21598
35	Uttarakhand	66851	83450	95427
36	West Bengal	NA	NA	NA
Total		1810370	2422423	2925303

Source: State Governments * Data prior to 2014-15 is not available.